

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-52/2006/8325/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Roushan Lal,
District & Sessions Judge,
Karbi Anglong.

Dated Guwahati the th 27 September, 2023.

Sub: **Withdrawal of Casual Leave.**

Ref:- Your letter No. DJKA/2023/12869 dtd. 19.09.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **withdrawal of casual leave on 19.09.2023.**

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-52/2006/8326/A, dated , 27-09-23

Copy to:

✓ 1. The Project Manager, Gauhati High Court, Guwahati.

Sd/-
JT. REGISTRAR (VIGILANCE)